

**MINUTES OF THE MEETING NO. 01 (2026-27) OF EXIM
FACILITATION COMMITTEE (EFC) HELD ON MAY 26, 2026 AT
03:00 PM, VANIJYA BHAWAN, NEW DELHI**

Meeting No. 01 (2026-27) of EXIM Facilitation Committee (EFC) held in hybrid mode under the Chairmanship of Shri Abhinav Gupta, Additional DGFT at 03:00 PM on May 26, 2026, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting: -

- i. Shri Sanjay Kumar Chauhan, Assistant Inspector General of Forest, SU Division, MoEFCC
- ii. Shri Aditya Narayan, Director, MoEFCC (Ozone Cell)
- iii. Dr. Rahul Rohankar, Livestock Officer, D/o AHD
- iv. Shri Dinesh Walde, Chief Mineral Economist, IBM, Ministry of Mines
- v. Dr. K Mohammed Koya, Fisheries Development Commissioner, Department of Fisheries
- vi. Shri Davinder Kumar, Under Secretary, MoP&NG
- vii. Shri Rohit Jaiswal, Scientific Officer, DAE
- viii. Dr. Vinita Pachauri Sharma, Assistant Plant Protection Officer, CIB&RC

In attendance:

- ix. Shri Abhinav Gupta, Additional DGFT, Chairman
- x. Shri Hrushikesh Reddy, Joint DGFT

3. In EFC-01/2026-27, a total of 121 cases were considered by the EFC, out of which 32 cases were approved, 24 cases are under deficiency, 06 cases was rejected and remaining 59 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Agenda for EFC Meeting No. 01/2026-27									
S No	Name of the Firm	DGFT (Hqrs) File No	ITC (HS)) Code	Item Descri ption	Quantity Applied	Applied FOB Val ue (USD)	Date of rec eipt o f appl icatio	Coun try of Desti natio n	Decision of EFC / remark

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Applications related to Seeds for Sowing Purpose								
1	MAHYCO PRIVATE LIMITED	1327A M26	100610 10	Of seed quality - HY. PADDY SEED	300 MTs	8,14,525.13	11-02-2026	Nepal Deferred Comments / NOC from NBA are awaited.
2	KALASH SEEDS PRIVATE LIMITED	1358A M26	120991 30	Onion Seeds	10000 KGs	2,10,000.00	17-02-2026	Uganda Deferred Due to want of additional information/ documents from the firm.
3	KALASH SEEDS PRIVATE LIMITED	1394A M26	120991 30	Onion Seeds	5000 KGs	1,10,000.00	24-02-2026	Ethiopia Deferred Due to want of additional information/ documents from the firm.
4	TANEJA SEEDS CORPORATION	0012A M27	120991 30	ONION SEEDS	200 MTS	1,278.94	03-04-2026	Thailand Deferred Due to want of additional information/ documents from the firm.
5	BAYER BIOSCIENCE PRIVATE LIMITED	0025A M27	100610 10	Of seed quality - Hybrid Rice Seeds	18755 MTs	5,26,88,276.56	04-04-2026	Philippines Deferred Comments / NOC from NBA are awaited.
6	SAVANNAH SEEDS PRIVATE LIMITED	0041A M27	100610 10	Of seed quality - Hybrid Rice Seeds	40000 KGs	1,00,000.00	06-04-2026	VIETNAM Deferred Comments / NOC from NBA are awaited.
7	NOOR EXPORT	0042A M27	120991 30	ONION SEEDS	30 MTS	74,700.00	06-04-2026	Bangladesh Rejected In accordance with the decision taken during the EFC meeting, the applications have been rejected.
8	TANEJA SEEDS CORPORATION	0047A M27	120991 30	ONION SEEDS	50 MTS	5,272.82	08-04-2026	Nepal Deferred Due to want of additional information

	TION								n/ documents from the firm.
9	TANEJA HYBRID SEEDS PRIVATE LIMITED	0069A M27	12099130	ONION SEEDS	80 MTS	7,99,131.37	09-04-2026	Bangladesh	Rejected In accordance with the decision taken during the EFC meeting, the applications have been rejected.
10	GUJARATI FARM SEEDS PRIVATE LIMITED	0084A M27	12099130	ONION SEEDS	2000 KGS	48,000.00	14-04-2026	Cameroon	Deferred Comments / NOC from NBA are awaited.
11	INDO AFRICAN EXPORTS	0091A M27	12099130	ONION SEEDS	100000 KGS	15,00,000.00	15-04-2026	Ethiopia	Deferred Comments / NOC from NBA are awaited.
12	MM ENTERPRISE	0109A M27	12099130	ONION SEEDS	250000 KGS	5,00,000.00	20-04-2026	Bangladesh	Rejected In accordance with the decision taken during the EFC meeting, the applications have been rejected.
13	PAN SEEDS PRIVATE LIMITED	0122A M27	10061010	Of seed quality - HY RICE SEEDS FOR SO WING	250000 KGS	6,62,500.00	21-04-2026	Bangladesh	Deferred Due to want of additional information/ documents from the firm.
14	PARIPOSA SEEDS INDIA PRIVATE LIMITED	0130A M27	12099130	Onion Seeds	12000 KGS	2,28,108.10	22-04-2026	Bangladesh	Rejected In accordance with the decision taken during the EFC meeting, the applications have been rejected.
15	MALAV SEEDS PRIVATE LTD	0134A M27	12099130	Onion Seeds	45000 KGS	3,15,000.00	23-04-2026	Tanzania, United Republic Of	Deferred Due to want of additional information/ documents from the firm.
16	GMS AGRITECH PRIVATE	0155A M27	10061010	PADDY SEED - NABINA PLUS	900000 KGS	65,253.76	28-04-2026	Nepal	Deferred Comments / NOC from NBA are awaited.

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17	EAST W EST SEE DS INDI A PRIVA TE LIMIT ED	0170A M27	120991 30	ONION SEEDS	20800 KG S	4,16,000 .00	30-04- 2026	Mali	Deferred Comments / NOC f rom NBA are await ed.
18	DURGA SEED FA RM (RE GD)	0257A M27	120991 30	ONION SEEDS	50000 KG S	6,73,375 .55	07-05- 2026	Seneg al	Deferred Comments / NOC f rom NBA are await ed.
19	DURGA SEED FA RM (RE GD)	0326A M27	120991 30	ONION SEEDS	150000 K GS	20,53,13 3.24	08-05- 2026	Kenya , Sene gal	Deferred Comments / NOC f rom NBA are await ed.
20	DURGA SEED FA RM (RE GD)	0443A M27	120991 30	ONION SEEDS	52000 KG S	6,87,224 .66	11-05- 2026	Ethiop ia	Deferred Comments / NOC f rom NBA are await ed.
21	DURGA SEED FA RM (RE GD)	0463A M27	120991 30	ONION SEEDS	142000 K GS	18,76,65 1.98	12-05- 2026	Ethiop ia, Th ailand	Deferred Comments / NOC f rom NBA are await ed.
22	GENOVO 2 HYBRID SEEDS P RIVATE LIMITED	0478A M27	120991 30	ONION SEEDS	10000 KG S	2,23,200 .00	16-05- 2026	Mali	Deferred Comments / NOC f rom NBA are await ed.
23	KYSAR S EEDS IN TERNATI ONAL PR IVATE LI MITED	0483A M27	120991 30	ONION SEEDS	10000 KG S	2,96,950 .24	18-05- 2026	Ivory Coast (Cote D'Ivoir e)	Deferred Comments / NOC f rom NBA are await ed.
24	MAHYCO PRIVATE LIMITED	0488A M27	120991 30	ONION SEEDS	5000 KG S	50,000.0 0	19-05- 2026	Chad	Deferred Comments / NOC f rom NBA are await ed.
25	KALASH SEEDS P RIVATE LIMITED	0491A M27	120991 30	ONION SEEDS	10000 KG S	2,20,000 .00	19-05- 2026	Ethiop ia	Deferred Due to want of ad ditional informatio n/ documents fro m the firm.
26	ADVANT A ENTER PRISES L IMITED	0499A M27	100610 10	Hybrid Rice S eeds - ACI Ag rolink Hybrid Dhan 4 (PAC 202337)	35000 KG S	1,05,000 .00	21-05- 2026	Bangl adesh	Deferred Due to want of ad ditional informatio n/ documents fro m the firm.
27	ADVANT A ENTER PRISES L IMITED	0510A M27	100610 10	Hybrid Rice S eeds - Partex Hybrid Dhan 8 (ARBH 1800 1)	200000 K GS	8,00,000 .00	22-05- 2026	Bangl adesh	Deferred Due to want of ad ditional informatio n/ documents fro m the firm.
28	KALASH SEEDS P RIVATE	0515A M27	120991 30	ONION SEEDS	400 KGS	15,000.0 0	22-05- 2026	Philip pines	Deferred Due to want of ad ditional informatio

	LIMITED								n/ documents from the firm.
29	KALASH SEEDS PRIVATE LIMITED	0516A M27	12099130	ONION SEEDS	700 KGS	28,250.00	22-05-2026	United Arab Emirates	Deferred Due to want of additional information/ documents from the firm.

Applications related to Seeds for Non-Sowing Purpose

30	KALLAN SHAH AND COMPANY	0081A M27	10061090	PADDY (NON-BASMATI RICE)	200000 QTL	47,77,415.85	13-04-2026	Nepal	Approved The firm has submitted the relevant documents as per the SoP outlined in Trade Notice 26/2024-25.
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Department of Animal Husbandry and Dairying

31	NDDB DAIRY SERVICES	0613A M25	05111000	Bovine semen	3000050 Nos.	1,32,00,100.00	11.09.2024	Kenya	Deferred Due to want of additional information/ documents from the firm.
32	RAPPORT SHIPPI NGSCAPE	1073A M26	1029090	PUNGANUR CATTLE (PUNGANUR COWS) - MALE i FEMALE	30 NOS	9,000.00	04.01.2026	Lao People's Democratic Republic	Deferred Comments / NOC from DoAHD are awaited.
33	NN IMP EX	1307A M26	23023000	WHEAT BRAN	1000 MTs	2,85,000.00	05-02-2026	Bangladesh	Deferred Due to want of additional information/ documents from the firm.
34	AKASH DEY	2003A M26	23023000	WHEAT BRAN	1000 MT S	3,00,000.00	11-03-2026	Bangladesh	Deferred Due to want of additional information/ documents from the firm.
35	PURUSHOTTAM DAS AGARWAL & OTHERS	2006A M26	23023000	WHEAT BRAN	5000 MT S	15,00,000.00	11-03-2026	Bangladesh	Deferred Due to want of additional information/ documents from the firm.
36	SAA EXIM PRIVATE LIMITED	2013A M26	23023000	WHEAT BRAN	5000 MT S	13,75,000.00	12-03-2026	Bangladesh	Deferred Due to want of additional information/ documents from the firm.

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37	MONDAL STORES	2026A M26	230230 00	WHEAT BRAN	6000 MTS	19,68,000.00	14-03-2026	Bangladesh	Deferred Due to want of additional information/ documents from the firm.
38	EVERWAY EXPORTS PRIVATE LIMITED	2050A M26	230230 00	WHEAT BRAN	4000 MTS	11,20,000.00	19-03-2026	Bangladesh	Deferred Due to want of additional information/ documents from the firm.
39	NITISH TRADING	2104A M26	121300 00	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets - RICE HUSK	17500 MTS	5,85,937.50	29-03-2026	Nepal	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 29.05.2026 with 17500 MT of Rice Husk to Nepal.
40	AWL AGRI BUSINESS LIMITED	2118A M26	230230 00	Wheat Bran	500 MTS	1,75,000.00	31-03-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 500 MT of Wheat Bran to Bangladesh.
41	AWL AGRI BUSINESS LIMITED	2120A M26	230230 00	Wheat Bran	500 MTS	1,75,000.00	31-03-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 500 MT of Wheat Bran to Bangladesh.
42	VIMLA GLOBAL FARM PRIVATE LIMITED	2126A M26	230230 00	Wheat Bran	1000 MTS	3,00,000.00	31-03-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 19.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
4	PANNA	0015A	230230	Wheat Bran	6000 MT	19,50,00	03-04-	Bangl	Approved

3	AGRI	M27	00		S	0.00	2026	adesh	On the basis of NO C/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
44	ADP traders and commission agent	0031A M27	230230 00	Wheat Bran	9000 MT S	30,25,945.86	06-04-2026	Bangladesh	Approved On the basis of NO C/Comments received from DoAHD vide OM dated 19.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
45	SWASTI K DAL MILL	0037A M27	230230 00	Wheat Bran	5000 MT S	12,20,000.00	06-04-2026	Bangladesh	Approved On the basis of NO C/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
46	NADIPAT HY RESEARCH FOUNDATION	0039A M27	102212 0	Cows - Live Cattle - Milking Animal	4 NOS	43,219.88	06-04-2026	United Arab Emirates	Deferred Comments / NOC from DoAHD are awaited.
47	NADIPAT HY RESEARCH FOUNDATION	0043A M27	102212 0	Cows - Live Cattle - Milking Animal	8 NOS	52,117.26	07-04-2026	United Arab Emirates	Deferred Comments / NOC from DoAHD are awaited.
48	S M N G GLOBAL PRIVATE LIMITED	0046A M27	230230 00	Wheat Bran	5000 MT S	17,00,000.00	07-04-2026	Bangladesh	Approved On the basis of NO C/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
49	PRAYAS	0073A M27	230230 00	Wheat Bran	10000 MT S	26,50,000.00	10-04-2026	Bangladesh	Approved On the basis of NO C/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
50	IMEX GLOBAL MERCHANTS	0090A M27	230230 00	Wheat Bran	1000 MT S	3,75,000.00	15-04-2026	Bangladesh	Approved On the basis of NO C/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
51	SUMIT COMMERCIAL	0092A M27	230230 00	Wheat Bran	7000 MT S	22,26,000.00	15-04-2026	Bangladesh	Approved On the basis of NO

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	SHREE JI 2 MINERALS AND CHEMICALS	0100A M27	230230 00	Wheat Bran	3000 MT S	82,50,00 0.00	17-04- 2026	Bangl adesh	C/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
5	BHUPEN 3 DRA OVERSEAS PRIVATE LIMITED	0102A M27	230230 00	Wheat Bran	3000 MT S	9,00,000 .00	17-04- 2026	Bangl adesh	Approved On the basis of NO C/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
5	NDDDB D 4 AIRY SERVICES	0103A M27	010290 10 010229 90	Pure-bred breeding animals - Other, including calves - BOVINE JERSEY	200 NOS	1,58,918 .91	17-04- 2026	Bhutan	Approved On the basis of NO C/Comments received from DoAHD vide OM dated 18.05.2026 with 200 NOS Live Cattle to Bhutan (Government-to-Government basis).
5	A K INTERNATIONAL	0108A M27	230230 00	Wheat Bran	6000 MT S	20,70,00 0.00	18-04- 2026	Bangl adesh	Approved On the basis of NO C/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
5	AJMIR A 6 GENCY	0114A M27	230230 00	Wheat Bran	5000 MT S	16,75,00 0.00	20-04- 2026	Bangl adesh	Approved On the basis of NO C/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
5	J.N.AGE 7 NCY	0116A M27	230210 10	Maize bran	5000 MT S	13,25,00 0.00	21-04- 2026	Bangl adesh	Approved On the basis of NO C/Comments received from DoAHD vide OM dated 20.05.2026 with 5000 MT of Maize bran to Bangladesh.

58	AUREVIA GLOBAL NUTRITION LLP	0178AM27	1214900012141000	Other - WHEAT STRAW Lucerne (alfalfa) meal and pellets - ALFAFLA HAY	5500 MTS	5,13,513.50	01-05-2026	United Arab Emirates	Deferred Comments / NOC from DoAHD are awaited.
59	GANDHESWAR INTERNATIONAL	0444AM27	23023000	WHEAT BRAN	3000 MTS	10,44,000.00	11-05-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
60	ALIF AGRO STAR PRIVATE LIMITED	0448AM27	23023000	WHEAT BRAN	5000 MTS	12,75,000.00	11-05-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
61	INDIAN EXPRESS ENTERPRISE	0471AM27	23023000	WHEAT BRAN	2000 MTS	5,30,000.00	14-05-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 20.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
62	M/S. KRISHI BHANDER	0472AM27	23023000	WHEAT BRAN	5000 MTS	14,75,000.00	15-05-2026	Bangladesh	Deferred Due to want of additional information/ documents from the firm.
63	DELUXE INTERNATIONAL	0473AM27	23023000	WHEAT BRAN	5000 MTS	14,75,000.00	15-05-2026	Bangladesh	Deferred Due to want of additional information/ documents from the firm.
64	M/S ALEXANDER	0474AM27	23023000	WHEAT BRAN	5000 MTS	14,75,000.00	15-05-2026	Bangladesh	Deferred Due to want of ad

	AND CO								ditional information/ documents from the firm.
65	ROY ENTERPRISE	0476A M27	23023000	WHEAT BRANS	10000 MT	26,50,000.00	15-05-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 29.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
66	MONDAL EXPORT IMPORT	0481A M27	23023000	WHEAT BRANS	1000 MT	2,65,000.00	18-05-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 29.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
67	SRI BALAJI TRADING	0493A M27	23023000	WHEAT BRANS	2500 MT	7,78,000.00	20-05-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 29.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
68	PRATIMA ENTERPRISE	0513A M27	23023000	WHEAT BRANS	5000 MT	12,35,000.00	23-05-2026	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 29.05.2026 with 1000 MT of Wheat Bran to Bangladesh.
69	RISHAB TRADING	0517A M27	12130000	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets. - Rice Paddy or in Husk	15800 MT	3,88,186.19	22-05-2026	Nepal	Deferred Comments / NOC from DoAHD are awaited.
Ministry of Environment Forest and Climate Change (SU Division)									
70	SRK ENTERPRISES	0844A M25	33012937	Sandalwood Oil	2 KGs	8,037.64	23.12.2024	UAE All GCC Countries	Deferred Comments/ NoC are awaited from MoEF&CC (SU Division).
					State : Tamil Nadu				

71	RAATIRAJAN IMPEX	0946A M25	44039 918	RED SANDERS WOOD IN LOG FORM OBTAINED FROM PATTALAND (ARTIFICIAL ORIGIN) FROM THE STATE OF TAMIL NADU	36.5 MTs State : Tamil Nadu	4,01,500.00	08.02.2025	Singapore	Deferred As per the discussions held with MoEFCC (SU Division) during the review meeting convened on 30.04.2026, it was decided to defer the applications due to non-finalization/awaiting of SOP and criteria for allocation of RSW quota from MoEFCC (SU Division).
72	SHREE PRAJAY ENTERPRISES	0603A M26	44039 918	Red Sanders (Pterocarpus Sautatinus - RED SANDERS WOOD LOGS OBTAINED FROM PATTALAND/ ARTIFICIAL ORIGIN FROM TAMILNADU STATE	80 MTs State: Tamil Nadu	8,80,000.00	24.08.2025	Singapore	Deferred As per the discussions held with MoEFCC (SU Division) during the review meeting convened on 30.04.2026, it was decided to defer the applications due to non-finalization/awaiting of SOP and criteria for allocation of RSW quota from MoEFCC (SU Division).
73	SHREE PRAJAY ENTERPRISES	0604A M26	44039 918	Red Sanders (Pterocarpus Sautatinus - RED SANDERS WOOD LOGS OBTAINED FROM PATTALAND/ARTIFICIAL ORIGIN FROM TAMILNADU STATE	75 MTs State: Tamil Nadu	8,25,000.00	24.08.2025	Singapore	Deferred As per the discussions held with MoEFCC (SU Division) during the review meeting convened on 30.04.2026, it was decided to defer the applications due to non-finalization/awaiting of SOP and criteria for allocation of RSW quota from MoEFCC (SU Division).
74	AURASHINE ESSENTIALS PRIVATE LIMITED	0753A M26	33012 937	Tuberose concentrate; Nutmeg oil; Palmarosa oil; Patchouli oil; Pepper oil; Petitgrain oil; Sandalwood oil; Rose oil:--- Sandalwood oil - Santalum Album	1000 KG State: MAHARASHTRA	11,45,475.37	14.09.2025	France, Japan, Netherlands, Spain, United Arab Emirates, United	Deferred Comments/ NoC are awaited from MoEF&CC (SU Division).

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7 5	SHREE P RAYAGR AJ ENTE RPRISES	0837A M26	44039 918	Red Sanders (Pteroc ar pus Sautatinus)	77 MTs State: T amil Na du	8,47, 000.0 0	23.09. 2025	Singa pore	Deferred As per the discus sions held with MoEFCC (SU Divi sion) during the r eview meeting c onvened on 30.0 4.2026, it was d ecided to defer t he applications d ue to non- finalization/await ing of SOP and cri teria for allocatio n of RSW quota f rom MoEFCC (SU Division).
7 6	RED RO CK IMPE X	2047A M26	44039 918	Red Sanders (Pteroc ar pus Sautatinus) - Red Sanders Logs o btained from Patta lands	13.096 M TS State: T ELANGA NA	87,74 7.00	18-03- 2026	China	Deferred Comments/ NoC are awaited from MoEF&CC (SU Di vision).
7 7	LONG C YCLE CH ENNAI	0125A M27	44039 918	RED SANDERS WOO D IN LOG FORM OBT AINED FROM ARTIFI CIALLY PROPAGATE D SOURCE FROM PA TTALAND	46.853 M TS State: A ndhra Pr adesh	4,68, 530.0 0	21-04- 2026	China	Deferred As per the discus sions held with MoEFCC (SU Divi sion) during the r eview meeting c onvened on 30.0 4.2026, it was d ecided to defer t he applications d ue to non- finalization/await ing of SOP and cri teria for allocatio n of RSW quota f rom MoEFCC (SU Division).
7 8	LONG C YCLE CH ENNAI	0126A M27	44039 918	RED SANDERS WOO D IN LOG FORM OBT AINED FROM ARTIFI CIALLY PROPAGATE D SOURCE FROM PA TTALAND	6.749 MT S State: A ndhra Pr adesh	67,49 0.00	21-04- 2026	China	Deferred As per the discus sions held with MoEFCC (SU Divi sion) during the r eview meeting c onvened on 30.0 4.2026, it was d ecided to defer t he applications d ue to non- finalization/await ing of SOP and cri teria for allocatio

									n of RSW quota from MoEFCC (SU Division).
7 9	LONG CYCLE CHENNAI	0127A M27	44039 918	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAND	27.144 MTS State: Andhra Pradesh	2,71,440.00	21-04-2026	China	Deferred As per the discussions held with MoEFCC (SU Division) during the review meeting convened on 30.04.2026, it was decided to defer the applications due to non-finalization/awaiting of SOP and criteria for allocation of RSW quota from MoEFCC (SU Division).
8 0	KONDET IMPORT AND EXPORT INDIA PRIVATE LIMITED	0477A M27	44039 918	Red Sanders (Pterocarpus Sautatinus)	34 MTS State: Andhra Pradesh	454.78	16-05-2026	Republic Of Korea	Deferred As per the discussions held with MoEFCC (SU Division) during the review meeting convened on 30.04.2026, it was decided to defer the applications due to non-finalization/awaiting of SOP and criteria for allocation of RSW quota from MoEFCC (SU Division).
8 1	ASHOK INTERNATIONAL	0492A M27	44039 918	Red Sanders (Pterocarpus Sautatinus)	10.21 MTS State: Tamil Nadu	1,16,359.00	19-05-2026	China	Deferred As per the discussions held with MoEFCC (SU Division) during the review meeting convened on 30.04.2026, it was decided to defer the applications due to non-finalization/awaiting of SOP and criteria for allocation of RSW quota from MoEFCC (SU Division).
Ministry of Environment Forest and Climate Change (Ozone Cell)									
8 2	LUPIN LIMITED	0925A M26	29034 300 29034 500 29034	Saturated fluorinated derivatives of acyclic hydrocarbons:- - Fluoromethane (HFC-41), 1,2-difluoroeth	41 NOS	6,150.00	28.10.2025	United Kingdom	Deferred Due to want of additional information/ documents from the firm.

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			600	ane (HFC-152) and 1,1-difluoroethane (HFC152a) - 1,1,1,2-Tetrafluoroethane (HFC-134a) and 1,1,2,2-tetrafluoroethane (HFC-134) - 1,1,1,2,3,3,3-Heptafluoropropane (HFC227ea), 1,1,1,2,2,3-hexafluoropropane (HFC236cb), 1,1,1,2,3,3-hexafluoropropane (HFC236ea) and 1,1,1,3,3,3-hexafluoropropane (HFC-236fa)					
83	DELTA F INOCHEM PRIVATE LIMITED	1065A M26	29039990	N Butyl Bromide	100000 KGS	3,34,821.42	02.01.2026	United Kingdom	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
84	ADVAIT INDUSTRIES LLP	1132A M26	29031990	Other - Hexachloroethane	100000 KGS	1,03,575.41	23-01-2026	Republic Of Korea	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
85	SURYODAY INTERNATIONAL PHARM LLP	1299A M26	29039990	PRODUCT NAME: BROMOBENZENE, APPEARANCE: CLEAR COLORLESS LIQUID, PURITY: NLT 99.5%, BENZENE CONTENT: NM	240000 KGS	6,36,000.00	03-02-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (

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				T 0.50%, WATER 0.10% MAX					DC&PC).
86	XENON CHEM LLP	1344AM26	29039990	Clear Colorless Liquid, Moisture % NMT 0.05% Benzene Content NMT 0.10% Purity by GCNLT 99.50%	100000 K Gs	2,78,000.00	13-02-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
87	XENON CHEM LLP	1346AM26	29039990	Clear Colorless Liquid, Moisture % NMT 0.05% Benzene Content NMT 0.10% Purity by GCNLT 99.50%	300000 K Gs	8,70,000.00	13-02-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
88	XENON CHEM LLP	1347AM26	29039990	Clear Colorless Liquid, Moisture % NMT 0.05% Benzene Content NMT 0.10% Purity by GCNLT 99.50%	600000 K Gs	17,40,000.00	13-02-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
89	XENON CHEM LLP	1349AM26	29039990	Clear Colorless Liquid, Moisture % NMT 0.05% Benzene Content NMT 0.10% Purity by GCNLT 99.50%	400000 K Gs	11,12,000.00	13-02-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
90	KRISHNA SOLVING CHEM LI	1353AM26	29036900	99.5% min N Propyl bromideBrominated or iodinated derivati	20 MTs	3.17	16-02-2026	China	Deferred Due to want of comments / NOC

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	MITED			ves of acyclic hydrocarbons:- - Other -					from Department of Chemicals & Petrochemicals (DC&PC).
91	KRISHNA SOLVING CHEMICALS LIMITED	1354A M26	29036900	Brominated or iodinated derivatives of a cyclic hydrocarbons:- - Other - 99.5% minimum N propyl bromide	19.5 MTs	3.17	16-02-2026	Japan	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
92	XENON CHEMICALS PRIVATE	1364A M26	29036990	Product Name: Bromo Benzene , Specification: Clear Colorless Liquid, Moisture % NMT 0.05% Benzene Content NMT 0.10% Purity by GCNLT 99.50%	400000 KGs	11,60,000.00	18-02-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
93	XENON CHEMICALS PRIVATE	1365A M26	29036990	Product Name: Bromo Benzene , Specification: Clear Colorless Liquid, Moisture % NMT 0.05% Benzene Content NMT 0.10% Purity by GCNLT 99.50%	100000 KGs	2,90,000.00	18-02-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
94	DYNARX TECHNOLOGY (INDIA) LIMITED	1709A M26	29036900	Brominated or iodinated derivatives of a cyclic hydrocarbons:- - Other - DIIODOMETHANE CAS	300 KGs	38,710.12	09-03-2026	Germany	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
95	ANANTA FINE CHEM	2020A M26	29036900	Brominated or iodinated derivatives of a cyclic hydrocarbons:- - Other - N-PROPYL BROMIDE Specification	120000 KGs	4,29,600.00	13-03-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals &

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				on- Colorless Liquid Specific Gravity - (25°C) - 1.34-1.36 Water By KF - NMT 0.5% Boiling Point- 70-72°C Purity By GC- 99.0% Min					Petrochemicals (DC&PC).
96	ANUPAM RASAYAN INDIA LIMITED	2032A M26	29035990	Other - F-2,4-Dimethyl-3-Heptene	10 KGS	3,970.00	16-03-2026	Japan	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
97	ANANTA FINE CHEM	2045A M26	29036900	Brominated or iodinated derivatives of a cyclic hydrocarbons: - - Other - N-BUTYL BROMIDE CAS NO: 109-65-9 Specification-Purity: Not less than 99.5% by weight. Appearance: Colorless transparent liquid, no visible impurities 2-Bromobutane (%): <0.2 n-Butanol (%): <0.15 Acidity (%): <0.001 Water content (%): <0.05 Color (APHA): <10	120000 KGS	72,300.00	18-03-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
98	YOGI INDUSTRIES PRIVATE LIMITED	2122A M26	29039990	Bromobenzene, Halogenated derivatives of aromatic hydrocarbons.	2400 MTS	90,76,175.04	31-03-2026	China, Japan, Singapore	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
99	DHRUV REMEDI	0040A M27	29039990	Bromobenzene - clear colorless liquid;	200000 KGS	8,17,499.9	06-04-2026	China	Deferred Due to want of c

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	ES PRIVATE LIMITED			moisture ≤0.05%, benzene ≤0.10%, purity ≥99.50% (GC).	9			Comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
100	MIHAMA INDIA PRIVATE LIMITED	0044A M27	29034 200	Saturated fluorinated derivatives of acyclic hydrocarbons:- - Difluoromethane (HFC-32) - REFRIGERANT GAS R-32 DIFLUOROMETHANE) UN NUMBER:3252 (HFC-32) IMDG CLASS:2.1	375 MTS	28,10,364.46	07-04-2026	Thailand Approved On the basis of NOC/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 05.05.2026 with 375 MT of HFC-32 i.e. Difluoromethane to Thailand.
1001	ANANTA FINE CHEM	0077A M27	29036 900	Brominated or iodinated derivatives of acyclic hydrocarbons:- - Other - N-BUTYL BROMIDE	1200000 KGS	49,50,000.00	11-04-2026	China Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
1002	DAIKIN CHEMICAL INDIA PRIVATE LIMITED	0133A M27	38276 300	HFC-410A (mixture of 50% Difluoromethane (R-32) and 50% Pentafluoroethane (R-125)	300000 KGS	23,01,280.00	23-04-2026	Belgium, Netherlands, Thailand Deferred Due to want of additional information/ documents from the firm.
1003	INFINIUM PHARMACEUTICALS LIMITED	0136A M27	29039 990	METHYL IODIDE CAS E 74-88-4	1 KGS	439.00	24-04-2026	Germany Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
1004	GUPTA OXYGEN PRIVATE LIMITED	0138A M27	29034 200 38276 100 38276 300 38276 400	DIFLUOROMETHANE HFC- 32 - REFRIGERANT R404A - R410A - R407C	515 MTS	47,00,000.00	24-04-2026	Bahrain, Egypt, Iraq, Kuwait, Oman, Qatar, Saudi Arabia, Turkey, United Arab Emirates Deferred Due to want of additional information/ documents from the firm.

								s, United Kingdom	
105	KABU PROJECTS PRIVATE LIMITED	0164A M27	38276900	Containing other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs):- Other - R-515B(REFRIGERANT (trans-1,3,3,3-Tetrafluoroprop-1-ene, 1,1,1,2,3,3,3-Heptafluoropropane)	320 KGS	40,000.00	29-04-2026	United Arab Emirates	Approved On the basis of NOC/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 26.05.2026 with 320 Kgs of R-515B i.e. blend of trans-1,3,3,3-Tetrafluoroprop-1-ene (HFO-1234ze) and 1,1,1,2,3,3,3-Heptafluoropropane (HFC-227ea) to United Arab Emirates.
106	DHRUV REMEDIES PRIVATE LIMITED	0188A M27	29039990	Bromo Benzene , Specification: Clear Colourless Liquid, Moisture % NMT 0.05% Benzene Content NMT 0.10% Purity by GCNLT 99.50%	1200000 KGS	49,200.00	02-05-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
107	DHRUV REMEDIES PRIVATE LIMITED	0189A M27	29039990	Bromo Benzene , Specification: Clear Colourless Liquid, Moisture % NMT 0.05% Benzene Content NMT 0.10% Purity by GCNLT 99.50%	1000000 KGS	43,000.00	02-05-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
108	DHRUV REMEDIES PRIVATE LIMITED	0191A M27	29036900	Brominated or iodinated derivatives of alicyclic hydrocarbons:- Other - n- Propyl Bromide	1200000 KGS	43,200.00	02-05-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).

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109	DHRUV REMEDIES PRIVATE LIMITED	0194A M27	29039990	Bromo Benzene , Specification: Clear Colourless Liquid, Moisture % NMT 0.05% Benzene Content NMT 0.10% Purity by GCNLT 99.50%	980000 KGS	39,49,400.00	02-05-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
101	DHRUV REMEDIES PRIVATE LIMITED	0195A M27	29039990	Bromo Benzene , Specification: Clear Colourless Liquid, Moisture % NMT 0.05% Benzene Content NMT 0.10% Purity by GCNLT 99.50%	900000 KGS	36,00,000.00	02-05-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
111	DHRUV REMEDIES PRIVATE LIMITED	0361A M27	29039990	Bromo Benzene , Specification: Clear Colourless Liquid, Moisture % NMT 0.05% Benzene Content NMT 0.10% Purity by GCNLT 99.50%	1100000 KGS	44,55,000.00	09-05-2026	China	Deferred Due to want of comments / NOC from Department of Chemicals & Petrochemicals (DC&PC).
Ministry of Petroleum and Natural Gas (MoPNG)									
112	SHRIGURUDATT SUGARS LIMITED	0167A M27	22072000	Ethyl alcohol and other spirits, denatured, of any strength - Desaturated Ethyl Alcohol of Min 99.6% & confirming to BIS 15464	40000 KL	2,46,00,000.00	29-04-2026	Korea (Democratic People's Republic Of), Philippines	Deferred Due to want of comments / NOC from MoP&NG
Department of Atomic Energy									
113	SUKASO CERACOR PRIVATE LIMITED	0071A M27	25309099	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier).	600 MTS	10,29,478.81	10-04-2026	Oman , Turkey	Approved On the basis of NOC received from DAE through DGFT BO Portal on dated 24.04.2026 with 600 MT of ZIRCOMAT 5

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									Micron to Oman, Turkey
1 1 4	OPAQUE CERAMI CS PRIV ATE LIM TED	0115A M27	25309 099	Zirconium silicate	2000 MT S	37,04 ,000. 00	20-04- 2026	Russia n Fed eratio n	Approved On the basis of N OC received fro m DAE through DGFT BO Portal on dated 08.05.2 026 with 2000 M T of Zirconium sil icate to Russian Federation.
1 1 5	OPAQUE CERAMI CS PRIV ATE LIM TED	0123A M27	25309 099	MICRONIZED ZIRCO NIUM SILICATE	1000 MT S	19,00 ,000. 00	21-04- 2026	Indon esia	Approved On the basis of N OC received fro m DAE through DGFT BO Portal on dated 08.05.2 026 with 1000 M T of MICRONIZED ZIRCONIUM SILI CATE to Indonesi a.
1 1 6	OPAQUE CERAMI CS PRIV ATE LIM TED	0132A M27	25309 099	MICRONIZED ZIRCO NIUM SILICATE	1000 MT S	21,00 ,000. 00	23-04- 2026	Indon esia	Approved On the basis of N OC received fro m DAE through DGFT BO Portal on dated 25.05.2 026 with 1000 M T of MICRONIZED ZIRCONIUM SILI CATE to Indonesi a.
1 1 7	SUKASO CERACO LORS PR IVATE LI MITED	0442A M27	25309 099	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	500 MTS	8,10, 810.8 1	11-05- 2026	Russia n Fed eratio n	Approved On the basis of N OC received fro m DAE through DGFT BO Portal on dated 02.06.2 026 with 500 MT of ZIRCOMAT 5 Micron to Russia n Federation.
1 1 8	OPAQUE CERAMI CS PRIV ATE LIM TED	0489A M27	25309 099	MICRONIZED ZIRCO NIUM SILICATE	3550 MT S	74,24 ,500. 00	19-05- 2026	Egypt	Deferred Due to want of c omments / NOC from DAE.
Ministry of Mines									
1 1 9	TRP GLO BAL PRI VATE LI MITED	1524A M26	25132 030	Garnet sand natural	50000 MT S	85,50 ,000. 00	05-03- 2026	United Arab E mirate s	Deferred Due to want of c omments / NOC from M/o Mines
CIB&RC									

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1 2 0	PEARL S ALT WO RKS PRI VATE LI MITED	0095A M27	38089 122	Methyl bromide	1270530 KGS	1,14, 33,16 9.09	16-04- 2026	Austra lia, Be nin, E gypt, Ghana , Indo nesia, Jordan , Keny a, Mal aysia, New Z ealand, Nig eria, Oman , Sing apore, Sri La nka, T anzani a, Unit ed Re public Of, Un ited A rab E mirate s, Unit ed Sta tes Of Ameri ca, Ur uguay , Vietn am	Rejected On the basis of c omments receiv ed from CIB&RC through BO port al on dated 07.0 5.2026, the appli cation is liable to be rejected since the firm does not hold a Certificate of Registration.
1 2 1	PEARL S ALT WO RKS PRI VATE LI MITED	0096A M27	38089 122	Methyl bromide	1270530 KGS	1,14, 33,16 9.09	16-04- 2026	Austra lia, Be nin, E gypt, Ghana , Indo nesia, Jordan , Keny a, Mal aysia, New Z ealand, Nig eria, Oman , Sing apore, Sri La nka, T anzani a, Unit ed Re public	Rejected On the basis of c omments receiv ed from CIB&RC through BO port al on dated 07.0 5.2026, the appli cation is liable to be rejected since the firm does not hold a Certificate of Registration.

								Of, United Arab Emirates, United States Of America, Uruguay, Vietnam

Note:

- I. **Deferred Cases:** Cases marked as Deferred indicate that a final decision is pending due to non-receipt of comments or No Objection Certificates (NOCs) from the concerned technical authorities, pending submission of additional information or clarification by the applicant, or requirement of verification of specific documentary evidence. These cases remain under consideration and shall be re-tabled once the requisite inputs are received.
- II. **Approved Cases:** Cases marked as Approved denote that the Export Facilitation Committee (EFC) has accorded its approval, and export authorisations have been or will be issued by DGFT accordingly.
- III. **Approved Post-facto:** Cases indicated as Approved Post-facto refer to those in which export authorisation was issued by DGFT with the prior approval of the Chairman, EFC under Para 2.48(c) of the Handbook of Procedures (HBP), 2023. This is in line with Para 2.51 of the HBP, which empowers the Chairman, EFC to grant authorisation in cases where subsequent receipt of recommendations/NOCs from concerned technical agencies reveals no material divergence of views. Such cases are formally placed before the EFC in its next meeting for post-facto ratification.
- IV. **Dropped Cases:** Cases shown as Dropped are those where the applicant firm has remained non-responsive to repeated queries from DGFT and/or the concerned Administrative Ministry/Department and has failed to furnish requisite documentation or clarification within the stipulated period. These cases are removed from the active EFC agenda. However, upon receipt of complete information/documents, such cases may be reopened with a fresh application date.



- V. **Rejected Cases:** Cases marked as Rejected denote that the EFC, in consultation with the relevant Administrative Ministry/Department, has decided to deny authorisation. Grounds for rejection may include lack of support from the technical agency, failure to furnish mandatory documents, or non-compliance with procedural timelines (including responses to deficiency letters). No further communication shall be issued in such cases; however, the applicant may request a review of the EFC's decision by approaching DGFT.
- VI. **Closed Cases:** Cases listed as Closed indicate that, upon consultation with the concerned Administrative Ministry/Department, it has been concluded that the proposed export item does not fall under the category requiring a Restricted Export Authorisation. Accordingly, no further processing is necessary.

